

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Nomination of **Sri R.Raghunath Reddy**, V Addl. District and Sessions Judge, Miryalguda, Nalgonda District as a Resource Person to conduct a **“Convergence Meet of Stakeholders on POCSO Theme”** for Additional District Judges on 05.11.2022 (Saturday) from 2.00pm to 3.20pm at Telangana State Judicial Academy, Secunderabad – **Relief Arrangements – ORDERS - ISSUED.**

**READ:** 1. Note dated 29.10.2022, approved by the Hon'ble President of the Academy.  
2. High Court's Proceedings Roc.No.4297/2022-B.Spl., dated 01.11.2022  
3. Letter Roc.No.681/2022/TSJA-Sec'bad dated 02.11.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

**ORDER ROC.NO.4297/2022-B.SPL., DATED:03.11.2022**

**The High Court is pleased to pass the following order:**

The Officer mentioned in Column No.2, is hereby nominated as a Resource Person to conduct a **“Convergence Meet of Stakeholders on POCSO Theme”** for Additional District Judges on 05.11.2022 (Saturday) from 2.00pm to 3.20pm at Telangana State Judicial Academy, Secunderabad. Further the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	<b>SRI R.RAGHUNATH REDDY,</b> V Additional District and Sessions Judge, <b>Miryalaguda, Nalgonda District.</b>	Principal District and Sessions Judge, <b>Nalgonda.</b>

**NOTE:** The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the above said programme at Telangana State Judicial Academy, Secunderabad.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officer and In-charge Officer.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Principal District and Sessions Judge, Nalgonda.
5. The V Additional District and Sessions Judge, Miryalguda, Nalgonda District.

6. The District Treasury Officer, Nalgonda.
7. The Sub-Treasury Officer, Miryalguda, Nalgonda District

8. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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